

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
JABALPUR

Original Application No.200/00493/2021

Jabalpur, this Tuesday, the 31st day of August, 2021

HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER



Sanjay Singh Chauhan, S/o Late Hari Singh Chauhan
 Age about 56 years, Occupation Deputy Passport Officer
 In Regional Passport Office, near ISBT Bhopal,
 R/o D-3/413 Danish Nagar, Hoshangabad Road,
 Bhopal-462026
 (By Advocate – **Shri N.S. Ruprah**) -Applicant

V e r s u s

1. All India Institute of Medical Sciences,
 Bhopal Saket Nagar, Bhopal 462020
 Through its Director
2. President,
 All India Institute of Medical Sciences,
 Bhopal Saket Nagar, Bhopal 462020
3. Director,
 All India Institute of Medical Sciences,
 Bhopal Saket Nagar, Bhopal 462020
4. Deputy Director (Admin) AIIMS
 Saket Nagar Bhopal 462020

5. Union of India
 Through the Secretary
 Ministry of Health & Family Welfare
 Nirman Bhawan, New Delhi 110011

- Respondents

(By Advocate – **Shri Gopi Chourasia, learned counsel**
Alongwith Shri Trivesh Goswami, Law Officer)

O R D E R(ORAL)

Heard.



2. In compliance of our order dated 30.07.2021 the respondents has produced the result in the sealed cover for the post of Registrar in the respondent department in the Court.
3. Counsel for the respondents admits that in the impugned order dated 22.07.2021 the candidature of the applicant has been rejected and wrong reasons have been indicated.
4. In view of it, as the respondents admits their fault of mentioning wrong reasons, resultantly the remarks given qua the applicant "No relevant experience" is quashed.
5. In view of it, this Original Application is accordingly disposed of.
6. The respondents are at liberty to declare the result as per law.
7. Needless to say that the applicant may seek appropriate remedy if desire so.
8. Sealed cover documents is being returned to the respondents without opening it.

**(Ramesh Singh Thakur)
Judicial Member**

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